

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).5326/2006

SELLAPPAN

Petitioner(s)

VERSUS

STATE OF TAMIL NADU

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail)

Date: 07/12/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. R. Nedumaran,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

However, nobody has filed vakalatnama for the respondent.

Therefore, list the matter before the Hon'ble Court.

(B.SUDHEENDRA KUMAR)

REGISTRAR

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